

CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF VANASTHALI TEXTILE INDUSTRIES LIMITED

Regd. Office: F-3-5, RIICO Industrial Complex, Vigyan Nagar, Shahjahanpur, Dist: Alwar, Rajasthan

Corrigendum to the Public Announcement which appeared in this Newspaper on December 01, 2008

1. The Schedule activity pertaining to the Open Offer has been changed and shall be read as under.

ACTIVITY	DATE AND DAY	DATE AND DAY
Public Announcement Date	December 01, 2008 Monday	December 01, 2008 Monday
Specified Date (For the purpose of determining the names of shareholders to whom Letter of Offer would send)	December 26, 2008 Friday	December 26, 2008 Friday
Last date for a competitive bid	December 22, 2008 Monday	December 22, 2008 Monday
Date by which Letter of Offer will be dispatched to the shareholders	January 12, 2009 Monday	February 03, 2009 Tuesday
Offer Opening Date	January 21, 2009 Wednesday	February 06, 2009 Friday
Last date for revising the offer price/number of shares	January 29, 2009 Thursday	February 16, 2009 Monday
Last date for withdrawal by shareholders	February 04, 2009 Wednesday	February 20, 2009 Friday
Offer Closing Date	February 09, 2009 Monday	February 25, 2009 Wednesday
Date by which the acceptance/rejection would be intimated and the corresponding payment for the acquired shares and /or the share certificate for the rejected shares will be dispatched	February 24, 2009 Tuesday	March 12, 2009 Thursday

The above dates where ever it appeared in the Original Public Announcement be read accordingly.

2. The Last date for revision of the Offer price, where ever appearing should be read as February 16, 2009 in place of January 29, 2009.
3. The Last date of withdrawal of the acceptance tendered by the shareholders, wherever appearing should be read as February 20, 2009 in place of February 04, 2009.

The Board of Directors of Acquirer Millennium Holdings Limited having its registered office is situated at 5B1, Cyber Tower 1, Ebene Cyber City, Rose Hills, Mauritius and PACs Mr Nikhil Poddar resident of 195, Arretton Road, Princeton, NJ 08540 accepts full responsibility for the information contained in this Corrigendum to Public Announcement and also for the obligations of the Acquirer and PACs as laid down in the SEBI (SAST) Regulations, 1997 and subsequent amendments made thereof.

This Corrigendum to the Public Announcement will also be available on SEBI's **website at www.sebi.gov.in**

Issued by Manager to the Offer on behalf of the Acquirer & PACs



CHARTERED CAPITAL AND INVESTMENT LIMITED

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Contact Person: **Mr. Priyaranjan**

Date : 30.01.2009

Place : New Delhi